

District Legal Services Authority, Vaishali at Hajipur.

The following benches are being constituted for disposal of all compoundable cases during National Lok Adalat scheduled to be held on 11.09.2021 at 10:30 A.M. in the premises of Civil Court, Vaishali at Hajipur, which are as follows :-

Bench No. 01 (Court room of A.D.J. 2nd, Ground Floor)

- Cases related to Claim (MACT pending in the court of ADJ 3rd, ADJ 5th, ADJ 7th, ADJ 8th & ADJ 10th), Matrimonial

- (i) Sri Praveen Kumar Singh "Srinet" (A.D.J. 10th)
- (ii) Sri Satish, Panel Lawyer
- (iii) Sri Binod Kumar Ojha, 3rd Grade employee of A.D.J. 10th
- (iv) Sri Ram Prakash, 4th Grade employee of A.D.J. 10th

Bench No. 02 (Court room of A.D.J. 6th, Ground Floor)

- Cases related to SBI, Claim (MACT pending in the court of Id. DJ, ADJ 9th, ADJ 11th, ADJ 12th, ADJ 13th) & Certificate Cases

- (i) Sri Ashutosh Roy (A.D.J. 11th)
- (ii) Sri Vinod Kumar Sharma, Panel Lawyer
- (iii) Sri Ashok Kumar, 3rd Grade employee of A.D.J. 11th
- (iv) Sri Suraj Kumar Gupta, 4th Grade employee of A.D.J. 11th

Bench No. 03 (Court room of ADJ 7th, 1st Floor)

- Cases related to PNB, Bhumi Vikash Bank, Bank of Baroda, Union Bank, Canara Bank & M.V.Act. Civil (Revenue matter), Forest cases

- (i) Sri Sanjay Kumar Rai (A.D.J. 7th)
- (ii) Sri Raju Singh, Panel Lawyer
- (iii) Sri Ravi Kumar III, 3rd Grade employee of A.D.J. 7th
- (iv) Sri Surendra Thakur, 4th Grade employee of A.D.J. 7th

Bench No. 04 (Court room of ADJ 12th, 1st Floor)

- Cases related to Labour Act & Weight & Measurement Act, Gram Kachhari

- (i) Sri Ghanshyam Singh (A.D.J. 12th)
- (ii) Sri Amit Kumar Niraj, Panel Lawyer
- (iii) Sri Manish Kumar, 3rd Grade employee of A.D.J. 12th
- (iv) Sri Naseem Ahmad, 4th Grade employee of A.D.J. 12th

Bench No. 05 (Court room of A.D.J. 13th, Ground Floor)

- Cases related to Electricity, B.S.N.L. (Telephone Cases) & Criminal Compoundable Cases (Pending in own court)

- (i) Sri Prem Chandra Verma (C.J.M.)
- (ii) Sri Arvind Kumar, Panel Lawyer
- (iii) Sri Rajesh Kumar Singh, 3rd Grade employee of C.J.M.
- (iv) Sri Rahul Rajak, 4th Grade employee of Id. D.J.

Bench No. 06 (Vacant Court room of Sub Judge 1st Ground Floor)

- (i) Sri Shaktidhar Bharti (ACJM 9th)
- (ii) Sri Arun Kumar, Panel Lawyer

Bench No. 07 (Court room of ADJ 3rd, Ground Floor)

- (i) Sri Rameshwar Mishra (ACJM 15th)
- (ii) Sri Birnod Kumar Singh, Panel Lawyer

Bench No. 08 (Court room of ACJM 3rd, Ground Floor, FTC Building)

- (i) Smt. Smita Raj (ACJM 3rd)
- (ii) Sri Raj Kumar Srivastava, Panel Lawyer

Bench No. 09 (Court room of Ms. Apurva Nayak, J.M. 1st Class, Ground Floor, FTC Building)

- (i) Ms. Apurva Nayak, (J.M. 1st Class)
- (ii) Sri Rajiv Ranjan Kumar, Panel Lawyer

Bench No. 10 (Court room of Ms. Shobha, J.M. 1st Class, 1st Floor, FTC Building)

- (i) Ms. Shobha, (J.M. 1st Class)
- (ii) Sri Uma Shankar, Panel Lawyer

Cases related to Central Bank, Allahabad Bank & Criminal Compoundable Cases (Pending in the court of ACJM 9th, Vacant Court of ACJM 1st)

- (iii) Sri Sanjay Kumar Ray, 3rd Grade employee of ACJM 9th
- (iv) Sri Mahesh Prasad, 4th Grade employee of ACJM 9th

Cases related to UBGB, Uco Bank, Bank of India & Criminal Compoundable Cases (Pending in the court of ACJM 15th, Vacant Court of ACJM 16th)

- (iii) Sri Randhir Kumar, 3rd Grade employee of ACJM 15th
- (iv) Sri Ramnath Bhagat, 4th Grade employee of Ld. D.I.

Cases related to Criminal Compoundable Cases (Pending in own court)

- (iii) Sri Narendra Kumar, 3rd Grade employee of ACJM 3rd
- (iv) Sri Vilash Kumar Sharma, 4th Grade employee of ACJM 3rd

Cases related to U/s 138 N.I. Act of all court & Criminal Compoundable Cases (Pending in own court)

- (iii) Sri Ravi Kumar, 3rd Grade employee of Ms. Apurva Nayak, J.M. 1st Class
- (iv) Sri Ranjeet Kumar Ray, 4th Grade employee of Ms. Apurva Nayak, J.M. 1st Class

Cases related to Criminal Compoundable Cases (Pending in Own Court, Vacant Court of SDJM & Miss Hema Kumari, J.M. 1st Class)

- (iii) Sri Nirpendra Kumar, 3rd Grade employee of Ms. Shobha, J.M. 1st Class
- (iv) Sri Md. Mannan (सुनो मन्ना), 4th Grade employee of Ms. Shobha, J.M. 1st Class

Bench No. 11 (Court room of Ms. Anjali Nag, J.M. 1st Class, 1st Floor, FTC Building)

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| (i) | Ms. Anjali Nag, (J.M. 1 st Class) | (iii) | Sri Jayendra Kumar Singh, 3 rd Grade employee of Ms. Anjali Nag, J.M. 1 st Class |
| (ii) | Sri Sanjay Kumar, Panel Lawyer | (iv) | Sri Nand Kumar Verma, 4 th Grade employee of Id. D.J. |

Bench No. 12 (Court room of Ms. Shobhana Swetanki, J.M. 1st Class, 1st Floor, FTC Building) - Cases related to Criminal Compoundable Cases (Pending in Own Court)

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| (i) | Ms. Shobhana Swetanki, (J.M. 1 st Class) | (iii) | Sri Om Chandra Alok, 3 rd Grade employee of Ms. Shobhana Swetanki, J.M. 1 st Class |
| (ii) | Arti Kumari, Panel Lawyer | (iv) | Sri Rajesh Kumar I, 4 th Grade employee of Ms. Shobhana Swetanki, J.M. 1 st Class |

Bench No. 13 (Court room of Ms. Kumari Priyanka, J.M. 1st Class, 2nd Floor, FTC Building) - Cases related to Criminal Compoundable Cases (Pending in Own Court)

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| (i) | Ms. Kumari Priyanka, (J.M. 1 st Class) | (iii) | Sri Anil Kumar Singh, 3 rd Grade employee of Ms. Kumari Priyanka, J.M. 1 st Class |
| (ii) | Preeti Kumari, Panel Lawyer | (iv) | Sri Rajiv Kumar, 4 th Grade employee of Ms. Kumari Priyanka, J.M. 1 st Class |

Bench No. 14 (Court room of Ms. Vandana, 2nd Floor, FTC Building) - Cases related to Criminal Compoundable Cases (Pending in Own Court)

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| (i) | Ms. Vandana, (J.M. 1 st Class) | (iii) | Miss Lucy Prerna, 3 rd Grade employee of Ms. Vandana, J.M. 1 st Class |
| (ii) | Anita Kumari, Panel Lawyer | (iv) | Sri Dhaneshwar Prasad Yadav, 4 th Grade employee of Id. D.J. |

Bench No. 15 (Court room of Ms. Priti Roy, 2nd Floor, FTC Building) - Cases related to Criminal Compoundable Cases (Pending in Own Court)

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| (i) | Ms. Priti Roy, (J.M. 1 st Class) | (iii) | Puja Sharma, 3 rd Grade employee of Ms. Priti Roy, J.M. 1 st Class |
| (ii) | Urnita Kumari, Panel Lawyer | (iv) | Sri Baban Dubey, 4 th Grade employee of Id. D.J. |

Secretary,
District Legal Services Authority,
Vajshali at Hajipur.
06.09.2021

District & Sessions Judge-Cum-Chairman,
District Legal Services Authority,
Vajshali at Hajipur.
06.09.2021